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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal.No.652/KB/2017

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14THAUGUST, 2018, 10:30 A.M

Name of the Company		Kamakshya Prasad Pradhan -Vs-ROC, Orissa	
Under Section		252(3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1)	Pabita Paban Bishwal (Adv.)	} For } Petitioner	Anil Chaudhuri 14/8/18
2)	Anil Chaudhuri (Adv.)		

S.No.127 – Appeal No.652/KB/2017 – Kamakshya Prasad Pradhan Vs. ROC Odisha.

ORDER

Ld. Counsel for the appellant Company appears.

ROC report is not on record. It is submitted by the Ld. Counsel that it has already been sent to the Department. Office to produce the same if it has been received.

Fix on **27th September 2018** for further consideration.



(Madan B. Gosavi)
Member (Judicial)